

Declaration of Assets and Liabilities

I, **DR. MAHENDRA PRASAD** son / daughter / wife of **LATE JAGARNATH PRASAD** aged 57 years belonging **BIHAR ANIMAL HUSBANDRY Service** and presently working as **P.S. TO WHIP (SACHETAK) RULING PARTY, BIHAR BIDHAN SABHA, PATNA** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents.

A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self (Approx)	Spouse Name (s) Smt. Sudha Kumari (wife) (Approx)	Dependent-1 Name Jyoti Priya (Approx)	Dependent-2 Name Shweta Priya (Approx)	Dependent-3 etc. Name
(i)	Cash	Rs. 40,000/-	Rs. 25,000/-	Rs. 5000/-	Rs. 5000/-	Nil
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial	State Bank of India Patna Rs. 1,50,000/- PPF Rs. 6,70,000/- F.D. Rs. 300000/-	State Bank of India Rs. 37,000/- F.D. Rs. 12,00,000/-	PNB Patna Rs. 15,000/-	Nil	Nil
(iii)	Bonds, Debentures and shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other Financial institutions, NSS, Postal savings, LIC Policies, etc.	LIC Policy Rs. 5,00,000/- Premium rs. 35,000/- P.O. (F.D.) Rs. 1,00,000/-	LIC Policy Rs. 1,10,000/- Premium Rs. 7000/- P.O. (R.D.) Rs. 1,70,000/- P.O (F.D) Rs. 3,00,000/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Maruti Alto LX Mod-2004 Rs. 1,00,000/- Scooter Bajaj Mod- 2000 Rs. 2000/-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	30 gm gold Rs. 90,000/-	250 gm gold Rs. 7,50,000/- 1250 gm silver Rs. 50,000/-	40 gm gold Rs. 1,20,000/- 200 gm silver Rs. 8000/-	10 gm gold Rs. 30,000/- 200 gm silver Rs. 8000/-	Nil
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	Nil

Note:-Value of Bonds/ Shares/ Debentures as per the latest market value in stock exchange, in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Dr. Mahendra Prasad
10/3/2017

B. Details of Immovable assets.

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 etc. Name
(i)	Agricultural Land -Location (s) - Survey number (s) -Extent (Total Measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural land -Location (s) - Survey number (s) -Extent (Total Measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Locations (s) -Survey/door number(s) -Extent (total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses/Apartments, etc. Locations (s) -Survey/door number(s) -Extent (total measurement) -Current market value	Jakkanpur, Patna P.S.-Jakkanpur Dist.-Patna Area-2.5 Kattha Rs. 95 Lac.	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I have herein below the details of my liabilities/ overdues to public financial institutions and government dues -
[Note:- Please give separate details for each item]

Sr.No.	Description	Name & address of bank financial Institutions (s) Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Central Bank of India, Patna Rs. 8 Lac	Rs. 7,50,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	Nil	Nil

27/6/2018
10/3/2018

	(e) Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil
	(f) Others dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [also indicate the assesment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Assessment year (2016-17) PAN-AGTPP1374K	107,820/-
	(ii) Wealth Tax [Also indicate the assesment year upto which Wealth Tax Return filed.	Nil	Nil
	(iii) Sales Tax Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail:-

GPF/CPF/PRAN NO:-

BHR/BVS-860

Gender:-

M

(M/F)

Date of Birth:-

1 9 0 7 5 9

Class/Group -

A

(A/B/C)

Cadre:-

BIHAR ANIMAL HUSBANDRY SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service B.S.S.-Bihar Secretariat Service etc.)

Home District:-**PATNA**

I hereby declare that the above details are true to the best of my knowledge and behalf.

Signature.

DR. MAHENDRA PRASAD
10/3/2017

Name of Employee-
Designation

**DR. MAHENDRA PRASAD
P.S. to WHIP (SACHETAK) RULING PARTY
BIHAR VIDHAN SABHA, PATNA
ANIMAL HUSBANDRY, BIHAR, PATNA**

Department :-

Place:- **PATNA**

Date- **10.03.2017**

Note: Please sign each page of the declaration